

ITEM NO.29

COURT NO.15

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1941/2025

[Arising out of impugned judgment and order dated 07-02-2024 in CRLA No. 379/1983 passed by the High Court of Judicature at Allahabad]

MAHESH

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 8922/2025 - PERMISSION TO FILE ADDL.DOCS./FACTS/ANNEXURES,
IA No. 165416/2024 - PERMISSION TO FILE ADDL.DOCS./FACTS/ANNEXURES,
IA No. 317607/2025 - PERMISSION TO FILE ADDL.DOCS./FACTS/ANNEXURES,
IA No. 289129/2025 - PERMISSION TO FILE ADDL.DOCS./FACTS/ANNEXURES,
IA No.76989/2026-PERMISSION TO FILE ADDL.DOC.

Date : 07-04-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s) Mr. B.P. Singh Dhakray, Adv.
Mr. Shakti Singh Dhakray, Adv.
Ms. Jinisha Jain, Adv.
Mr. Kumar Dushyant Singh, AOR
Mr. Santosh K.Sethi, Adv.

For Respondent(s) Dr. Vijendra Singh, AOR
Mr. Aniket Tiwari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. The matter at this stage pertains to suspension of sentence prayed by the petitioner. He has already been granted interim relief, considering various medical records produced by him before this Court. However, on the basis of multiple prescriptions and test reports, this Court cannot form an opinion about his health.
2. Along with IA No.76989/2026, the petitioner has

placed on record the prescription from G.B.Pant Institute, GB Pant Hospital, New Delhi, dated 06.03.2026, where he was examined, (Registration No.(UHID): 20240011911).

2. Let the petitioner appear before the Medical Superintendent of the aforesaid Institute on 22nd April, 2026 at 11.00 a.m. for fresh medical examination. The hospital may submit a report to this Court regarding his medical condition before the next date of hearing.

3. Adjourned to 19th May, 2026.

4. A copy of the order be sent to the Medical Superintendent, G.B.Pant Institute, GB Pant Hospital, New Delhi.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(MANOJ KUMAR)
COURT MASTER (NSH)